

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No 2078 of 2017**

Jagat Prasad Sah

... .. Petitioner/s

Versus

Upendra Kumar Sah and Anr

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Rajendra Kumar Jain
For the Respondent/s : Mr.Ravi Bhushan Verma

**CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER**

14 16-03-2026

List this case on 23.03.2026, as prayed for.

(S. B. Pd. Singh, J)

M.E.H./-

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